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**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 80 OF 2026**

IN THE MATTER OF:

SHARIQ IQBAL

APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT

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Date:28/03/2026

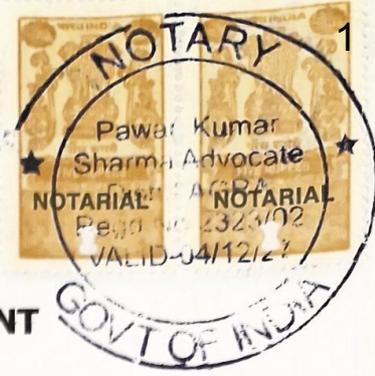
THROUGH

Priyanka Swami

Place: New Delhi

**Priyanka Swami
Advocate
Standing Counsel For State of U.P
F-13, Jangpura, New Delhi
110014**

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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IN THE MATTER OF:

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VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT

**REPLY ON BEHALF OF RESPONDENT No.3-DISTRICT
MAGISTRATE, AGRA AS PER ORDER DATED 09.02.2026 ALONG
WITH SUPPORTING AFFIDAVIT**

MOST RESPECTFULLY SHOWETH:

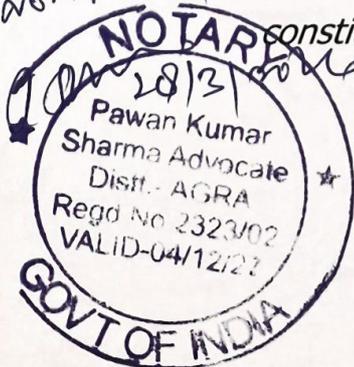
I, Aravind Bangari, aged about 43 years S/o Shri Mallappa, presently posted as District Magistrate, Agra, do hereby solemnly affirm and state on oath as under: -

1. That the Answering Respondent is posted as above and is well conversant with the facts and circumstances of the case and as such is competent to swear this affidavit.
2. That the present reply is being filed in compliance with the Order dated 09.02.2026 by this Hon'ble Tribunal, directing the following;

"10. In view of the averments made in the application, we

also consider it appropriate that a Joint Committee be

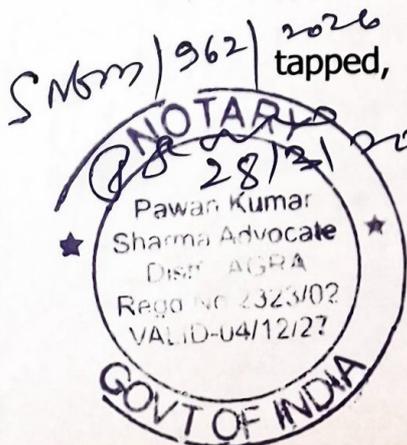
constituted to verify the factual position and suggest



appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of UPPCB, 4 CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance."

3. That in compliance with the said directions, a joint inspection was carried out on 12.03.2026 by the officials of CPCB, NMCG, UPPCB and District Administration, Agra in presence of the applicant. The inspection was conducted at the confluence point of Mantola Drain with River Yamuna. **A true copy of the report by the Joint Committee is being filed herewith and marked as ANNEXURE P/1.**

4. That Office of Project Manager, Yamuna Pollution Control Unit, U.P. Jal Nigam (Gramin), Agra vide letter No. 185/ Namami Gange Agra/33 dated 17.03.2026 submitted that Mantola Drain is carrying approximately 123.22 MLD wastewater and the drain is partially tapped, and part of the flow is diverted to 78 MLD STP at

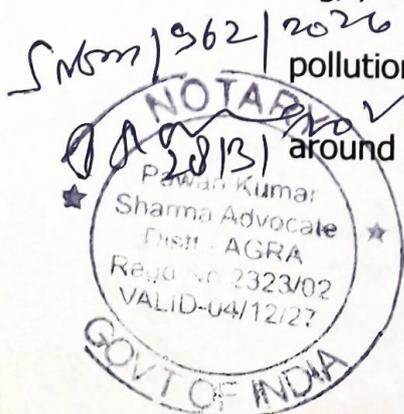


Dhandhupura for treatment. **A true copy of the letter dated 17.03.2026 is being filed herewith and marked as ANNEXURE P/2.**

5. That as per information provided by U.P. Jal Nigam (Rural), under Namami Gange Programme, a 100 MLD STP along with new MPS (225 MLD capacity) is under construction at Kherati Tola, Agra. And the The project is likely to be completed by June, 2026, after which the entire discharge of Mantola Drain will be fully tapped and treated. **A true copy of letter by UP Jal Nigam is being filed herewith and marked as ANNEXURE P/3.**

6. That during the inspection it was observed that the obstruction in the natural flow of Mantola Drain earlier was due to silt deposition at the confluence point and for this a temporary bund was found constructed to regulate the flow direction of the drain. And at present, the flow of Mantola Drain towards Hathi Ghat side has been controlled.

7. That it is further submitted that monitoring of 78 MLD STP at Dhandhupura, Agra was carried out by Regional Laboratory, UPPCB and the inlet analysis shows pH – 7.47, Suspended Solids about 212 mg/l, BOD of about 132 mg/l and COD of about 360 mg/l, indicating pollution load in incoming sewage. The outlet analysis shows pH around 7.85, Suspended Solids about 42 mg/l, BOD about 25 mg/l

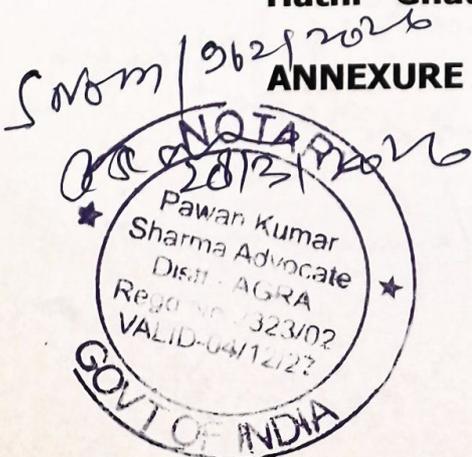


and COD about 80 mg/l, which are well within prescribed standards. Suspended solids were observed around 42 mg/l. The results indicate that the STP is functional and treating the sewage effectively and the treated effluent quality is within prescribed norms. **A true copy of report submitted by Regional Laboratory, UPPCB is being filed herewith and marked as ANNEXURE P/4.**

8. That it is respectfully submitted that Since Mantola Drain confluences with River Yamuna between the upstream location at Hathi Ghat and downstream of Taj, the river water quality monitoring was carried out and presented for both upstream and downstream locations in the present report.

9. That view of the above the river water quality monitoring was carried out at Hathi Ghat, Agra on dated 18.03.2026 by Regional Laboratory, UPPCB. The analysis results indicate that the pH of river water was around 7.61, BOD was observed at 9.2 mg/l and COD at 36 mg/l. Dissolved Oxygen was found to be 5.8 mg/l. Total coliform and fecal coliform were recorded as 11000 MPN/100 ml and 3100 MPN/100 ml respectively. **A true copy of monitoring report of Hathi Ghat is being filed herewith and marked as**

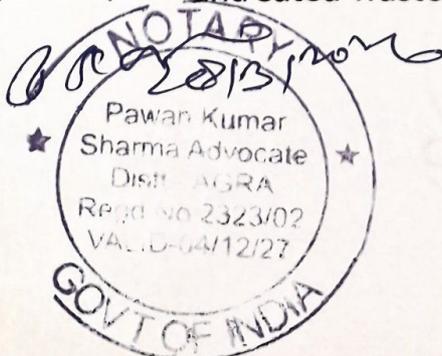
ANNEXURE P/5.



10. That the river water quality monitoring was carried out at downstream of Taj, Agra on 18.03.2026 by Regional Laboratory, UPPCB. The analysis results indicate that the pH of river water was around 7.90, BOD was observed at 10 mg/l and COD at 39 mg/l. Dissolved Oxygen was found to be 5.6 mg/l. Total coliform and fecal coliform were recorded as 12000 MPN/100 ml and 3300 MPN/100 ml respectively. **A true copy of monitoring report of downstream Taj is being filed herewith and marked as ANNEXURE P/6.**

11. That based on the field inspection and available records, the Joint Committee concluded that the grievance raised by the applicant regarding obstruction in Mantola Drain is partially substantiated and is due to sand deposition and temporary bund formation the natural drain flow direction was affected. But however, recent desilting activities indicate that corrective measures have already been initiated.

12. That based on the above findings, the Joint Committee recommended that regular desilting of Mantola Drain and removal of accumulated sand at the confluence point with Yamuna River should be carried out along with measures to prevent discharge of untreated wastewater in the Yamuna River.



13. That the facts stated hereinabove are based upon official records, documents available in the office, and the same are being respectfully submitted before this Hon'ble Tribunal for appropriate consideration and further necessary orders as may be deemed fit in the interest of justice and environmental compliance.


DEPONENT

VERIFICATION

Verified on solemn affirmation at AGRA on this....28 day of MAR 2026, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

explained to Sh. Aravind Bangari
 Read by Presently Poshu Das D.M.
 Who understood the contents Agri
 Solemnly affirmed & declare on
 oath on 28/3/2026
 at Agra
 identified by Seth


DEPONENT

THROUGH
District Magistrate, Agra



JOINT INSPECTION REPORT IN COMPLIANCE WITH THE HON'BLE NGT ORDER DATED 09.02.2026 IN THE MATTER OF SHARIQ IQBAL Vs. STATE OF U.P. & ORS. (ORIGINAL APPLICATION NO. 80/2026)

1.0 BACKGROUND:

In the matter of *SHARIQ IQBAL Vs. State of U.P. & Ors.* (Original Application No. 80/2026), the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi directed vide order dated 09.02.2026 as below:

"..... 2. The relevant part of the complaint, treated as original application, enumerating grievances of the applicant is reproduced as follows:-

XXX.....XXX.....XXX

"Subject: Request for Urgent Action Against Pollution of River Yamuna at Hathi Ghat, Agra Due to Contaminated Discharge from Mantola Nala Respected Sir/Madam, I, SHARIQ IQBAL, a concerned citizen and resident of Agra, Uttar Pradesh, wish to draw your attention to the severe pollution being caused to the holy River Yamuna near Hathi Ghat, Agra, as reported 2 in the Amar Ujala (Agra Edition- My city) dated 7th November 2025 (copy enclosed).

As per the report, Mantola Nala, which earlier discharged towards Moti Bagh (Mokshdham side), has been diverted towards Hathi Ghat after the recent floods. This nala now carries untreated sewage, chemical effluents, and other pollutants, flowing directly into the Yamuna. This has not only contaminated the water, making it unfit for ritual use and daily activities, but also deeply hurt the religious sentiments of the devotees who visit Hathi Ghat for performing achaman and other spiritual practices.

This situation is a clear violation of the following statutory provisions: 1. Section 24(1)(a) of the Water (Prevention and Control of Pollution) Act, 1974, which prohibits any person from knowingly allowing any poisonous, noxious, or polluting matter to enter into any stream or well. 2. Section 17(1)(a) of the same Act, which mandates the State Pollution Control Board to plan a comprehensive program for prevention, control, or abatement of water pollution.

3. Section 14 and 15 of the National Green Tribunal Act, 2010, which empower the Tribunal to provide relief and compensation for environmental damage and to order restitution of the environment. It appears that due to negligence on part of local authorities, including the Agra Nagar Nigam and concerned drainage departments, untreated sewage and industrial waste continue to be discharged into the Yamuna, posing a grave threat to both the environment and public health. I therefore humbly request the Hon'ble Tribunal to:

- 1. Take suo motu cognizance of this matter as per the environmental principles of Polluter Pays and Precautionary Approach.*
- 2. Direct the Uttar Pradesh Pollution Control Board and Agra Nagar Nigam to immediately stop the discharge of untreated sewage from Mantola Nala into the Yamuna River.*
- 3. Order an independent inquiry and water quality assessment at Hathi Ghat and adjoining stretches.*
- 4. safely. Direct formulation of a time-bound restoration plan for cleaning and diverting the polluted nala I am enclosing herewith a copy of the Amar Ujala article dated 07.11.2025 as evidence of the issue.*

[Handwritten signatures]

Kindly acknowledge receipt of this complaint and initiate appropriate proceedings to safeguard the sanctity of River Yamuna and protect public health and faith and environment.”

10. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of UPPCB, CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance.

11. List on 02.04.2026 for further consideration.....”

2.0 **Joint Committee:** In compliance of the above NGT order following members have been nominated in the joint committee by the concerned authorities:

Sr. No.	Name and designation	Department
1.	Mr. Sandeep Yadav, Additional Sub-Divisional Magistrate- Sadar, Agra	District Administration Agra, U.P. (Nominated by DM, Agra)
2.	Dr. Vipul Kumar Singh, Scientist 'C' Project Office, CPCB, Agra	Central Pollution Control Board (Nominated by CPCB)
3.	Mr. Suresh Kumar Pal, Project Engineer Yaumna Pollution Control Unit, U.P.Jal Nigam Rural/NMCG Agra	National Mission for Clean Ganga (Nominated by U.P.Jal Nigam Rural)
4.	Mr. Amit Mishra Regional Officer, UPPCB, Agra	Uttar Pradesh Pollution Control Board (Nominated by UPPCB)

Copy of the said office Letters is appended as **Annexure I**

3.0 JOINT INSPECTION:

In compliance to said order of the Hon'ble NGT dated 09.02.2026, joint team of officials from CPCB, NMCG, UPPCB and District Administration, Agra visited the site on 12.03.2026, where Mantola Drain confluence with River Yamuna, carried out field inspection and collected information. The applicant, Shri Shariq Iqbal, was also present during the inspection and assisted the joint Committee.

4.0 General Information: -

Mantola Drain is a major urban drain in Agra carrying wastewater from its catchment, with a present discharge of approximately 123.22 MLD. The drain is partially tapped, and a portion of its flow is being diverted through tapping arrangements to the existing 78 MLD STP at Dhandhupura for treatment, which is presently operated and maintained by U.P. Jal Nigam (Urban). The remaining discharge of Mantola Drain is not fully tapped at present. It has been apprised by U.P. Jal Nigam (Rural) that under the Namami Gange Programme, construction of a 100 MLD STP along with a new MPS (peak flow capacity 225 MLD) is in progress at Kherati Tola campus, Agra.




It is further informed that the said project is likely to be completed by June, 2026, after which the entire discharge of Mantola Drain shall be fully tapped and treated, ensuring that no untreated wastewater from the drain will be discharged into River Yamuna. A copy of the letter issued by the Office of Project Manager, Yamuna Pollution Control Unit, U.P. Jal Nigam (Gramin), Agra vide Letter No. 185/ Namami Gange Agra/33 dated 17.03.2026 is appended as Annexure II

5.0 Finding /Observation made by the Joint committee during site inspection:

1. A temporary earthen bund was found constructed on the left bank of Mantola Drain (Hathi Ghat side) before its confluence with River Yamuna.
2. At the time of inspection, it was found that the said bund prevents the drain to flow towards Hathi Ghat side.
3. It came to the knowledge of the Joint Committee that during earlier monsoon season (Year 2025), excessive sand deposition at the confluence point had obstructed the natural flow direction of the drain and flow of drain deviated towards Hathi Ghat side.
4. The bund was found as temporary arrangement.
5. It was observed by the Joint Committee during inspection that the desilting of the drain at the site was carried out recently.

GPS Photographs taken during inspection dated 12.03.2026



Signature

Signature

6.0 CONCLUSION

Based on the field inspection and available records, the Joint Committee concludes as follows:

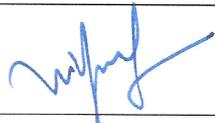
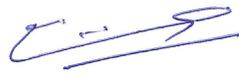
- The grievance raised by the applicant regarding obstruction in Mantola Drain is partially substantiated.
- A temporary bund was formed due to sand deposition apart from earlier bund affecting the natural drain flow direction.
- However, recent desilting activities indicate that corrective measures have already been initiated.

7.0 RECOMMENDATIONS

The Joint Committee recommends the following:

- Regular desilting of Mantola Drain and removal of accumulated sand at the confluence point with Yamuna River.
- Measures to prevent discharge of untreated wastewater in the Yamuna River.

Inspection Team:

Sr. No.	Name of Inspecting Officers	Designation	Signature
1.	Mr. Sandeep Yadav,	Additional Sub-Divisional Magistrate- Sadar, Agra	
2.	Dr. Vipul Kumar Singh	Scientist 'C', Project office, CPCB, Agra	
3.	Mr. Suresh Kumar Pal	Project Engineer Yaumna Pollution Control Unit, U.P.Jal Nigam Rural/NMCG Agra	
4.	Mr. Amit Mishra	RO, UP PCB, Agra	



कार्यालय परियोजना प्रबन्धक,
यमुना प्रदूषण नियन्त्रण इकाई, उ०प्र० जल निगम (ग्रामीण)
वाटर वर्क्स चौराहा, जीवनी मण्डी रोड, आगरा - 282 004

पत्रांक 175 / स्त. जा. ई. / 11 दिनांक 16.3.2026

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
आगरा।

विषय:- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 80/2026 शारीक इकबाल बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 09.02.2026 के अनुपालन में संयुक्त समिति में नामांकन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपने कार्यालय पत्रांक 1019/एल-299/2026 दिनांक 10.03.2026 द्वारा अवगत कराया गया है कि मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या 80/2026 शारीक इकबाल बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 09.02.2026 के अनुपालन हेतु राष्ट्रीय स्वच्छ गंगा मिशन, आगरा की तरफ से संयुक्त समिति द्वारा स्थलीय जांच हेतु सक्षम अधिकारी को नामित करने हेतु अनुरोध किया गया है एवं संयुक्त समिति द्वारा भौतिक निरीक्षण दिनांक 12.03.2026 को नियत है।

उक्त के संदर्भ में इस कार्यालय में कार्यरत परियोजना अभियन्ता श्री सुरेश कुमार पाल (मो 9149286556) को नामित किया जाता है तथा संयुक्त समिति के स्थलीय निरीक्षण के समय दिनांक 12.03.2026 को उपस्थित रहेंगे

भवदीय

(रविन्द्र प्रताप सिंह)
परियोजना प्रबंधक

पू०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि श्री सुरेश कुमार पाल, परियोजना अभियन्ता, यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम (ग्रामीण), आगरा को इस निर्देश के साथ प्रेषित कि नियत तिथि एवं समय पर उपस्थित रहना सुनिश्चित करेंगे।

परियोजना प्रबंधक

ABO
11/03/2026

JA
filed
12/3/26
ABO

109



सत्यमेव जयते

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

परियोजना कार्यालय, आगरा
PROJECT OFFICE, AGRA

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVT. OF INDIA

सं० परि०का०आ०/प्रशा०/एन.जी.टी./149(II)-15/322

दिनांक 09.03.2026



cpcb

सेवा में,

1. जिलाधिकारी महोदय, आगरा
2. क्षेत्रीय अधिकारी,
उत्प्रप्र प्रदूषण नियंत्रण बोर्ड, आगरा

विषय :- माननीय राष्ट्रीय हरित अधिकरण में योजित ओ.ए. सं. 80/2026 "SHARIQ IQBAL vs U.P. & Ors." में पारित आदेश दिनांक 09.02.2026 के अनुपालन हेतु संयुक्त समिति में नामांकन के संबंध में।

17HB/E महोदय,

ADM (C)

RO-PCB

जिलाधिकारी

आगरा

9.3.26

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण में योजित ओ.ए. सं. 80/2026 "SHARIQ IQBAL vs U.P. & Ors." में पारित माननीय एन.जी.टी. का आदेश दिनांक 09.02.2026 संलग्नानुसार है। उक्त पारित आदेश दिनांक 09.02.2026 के सुसंगत अंश निम्नवत् है-

"....10. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of UPPCB, CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance.

11. Responses by respondents no. 1 to 5 and Report of the Joint Committee may be filed within two months.

12. List on 02.04.2026 for further consideration.

मा० एन.जी.टी. द्वारा दिये गये उपरोक्त आदेशों के अनुपालन में संयुक्त समिति बनाये जाने हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड की ओर से डॉ० विपुल कुमार सिंह, वैज्ञानिक 'ग' परियोजना कार्यालय, आगरा (मो.नं.-7906254789, ई-मेल: vipul.cpcb@gov.in) को सदस्य नामित किया गया है।

कृपया आपके अवलोकन, सूचनार्थ एवं अग्रतर कार्यवाही हेतु प्रेषित है।

प्रतिलिपि :- सादर सूचनार्थ प्रेषित।

- प्रमारी, WQM-1, कोप्रप्रनि० बोर्ड, दिल्ली।
- क्षेत्रीय निदेशक, कोप्र.नि. बोर्ड, लखनऊ।

भवदीय

(अक्षुर तिवारी)

प्रमारी अधिकारी

(प्रमारी अधिकारी)

APD
11/03/2026

JA
file it
13/3/26
ASD

परियोजना कार्यालय :

1, धौलपुर हाउस, एम.जी. रोड, आगरा - 282001

Dholpur House, M.G. Road, Agra - 282001

फ़ोन : 0562-2421568, दूरभाष : 0562-4005677, 2421549

ई-मेल : mail: poagra.cpcb@nic.in

प्रधान कार्यालय / Head Office

'परिवेश भवन' पूर्वी अरजुन नगर, शाहदारा, दिल्ली - 110032

'Parivesh Bhawan', East Arjun Nagar, Shahdara, Delhi-110032

EPABX / दूरभाष / Tel: +91-11-43102030, 22303717

फ़ैक्स / Fax: 0091-11-22304948, 22307078

वेब साइट : www.cpcb.nic.in

जिलाधिकारी महोदय,

कृपया पत्रावली में दाहिनी ओर सम्मुख संलग्न मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-80/2026 (शरीक इकबाल बनाम स्टेट ऑफ यू0पी0 व अन्य) में पारित आदेश दिनांक 09.02.2026 का अवलोकन करने का कष्ट करें। (पताका-क)

उक्त प्रकरण में मा0 अधिकरण द्वारा दिनांक 09.02.2026 को पारित आदेश के सुसंगत अंश निम्नवत् है:-

"10. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of UPPCB, CPCB, NMCG and District Magistrate, Agra and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action in accordance with law. UPPCB will be the nodal agency for coordination and compliance.

11. Responses by respondents no. 1 to 5 and Report of the Joint Committee may be filed within two months.

12. List on 02.04.2026 for further consideration.

13. The applicant may be informed about the next date of hearing fixed and be asked to join the proceedings physically or through V.C. on that date. 14. A copy of this order may be sent to the Director General, NMCG, the Member Secretary, CPCB, the Member Secretary, UPPCB and District Magistrate, Agra by email for requisite compliance."

उल्लेखनीय है कि प्रश्नगत प्रकरण में जनपद-आगरा के मंटोला नाले से दूषित जल निकासी के कारण आगरा के हाथी घाट पर यमुना नदी में हो रहे प्रदूषण की रोकथाम के सम्बन्ध में मा0 अधिकरण द्वारा दिनांक 09.02.2026 को पारित आदेश में तथ्यात्मक स्थिति का सत्यापन करने और उचित सुधारात्मक कार्यवाही सुझाने के लिए उ0प्र0 प्रदूषण नियंत्रण बोर्ड, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, एन0एम0सी0जी0 और जिला मजिस्ट्रेट, आगरा की एक संयुक्त समिति का गठन किये जाने तथा दो सप्ताह के भीतर बैठक करने, घटनास्थल का निरीक्षण कर वास्तविक स्थिति का सत्यापन करने और कानून के अनुसार उचित उपचारात्मक कार्यवाही किये जाने के निर्देश दिये गये हैं।

उपरोक्त के कम में जिलाधिकारी महोदय, आगरा की तरफ से संयुक्त समिति गठित में सदस्य के रूप में सक्षम अधिकारी नामित करने हेतु पत्रावली महोदय के अवलोकनार्थ एवं आदेशनार्थ हेतु सादर प्रस्तुत है।


(अमित मिश्रा)
क्षेत्रीय अधिकारी

महोदय,
SDM (S) प्रश्नगत
ASDM (S) को प्रेषित करने
को नामित करने -महोदय
अपर जिलाधिकारी (नगर)/
ओ0सी0, मा0 राष्ट्रीय हरित
अधिकरण
ASDM (S) / Sandeep


जिलाधिकारी,
आगरा।

RHO
27/2/2026



pmypcuagra@gmail.com

☎ नो० नं० : 09473942644.

कार्यालय परियोजना प्रबन्धक,
यमुना प्रदूषण नियन्त्रण इकाई, उ०प्र० जल निगम (ग्रामीण)
 वाटर वर्क्स चौराहा, जीवनी मण्डी रोड, आगरा - 282 004

पत्रांक 185 / नमामि गंगे आगरा / 33 दिनांक 17.03.2026

संशोधित

सेवा में,

क्षेत्रीय अधिकारी,
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 आगरा।

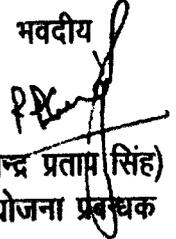
विषय:- मन्टोला नाले के सम्बन्ध में।

संदर्भ:- 1019/एल-299/2026 दिनांक 10.03.2026

महोदय,

उपरोक्त विषयक अवगत कराना है कि मन्टोला नाला जिसका वर्तमान श्राव 123.22 एमएलडी है। यह नाला आंशिक टैण्ड है। जिसका अशोधित श्राव टैपिंग के माध्यम से पूर्व निर्मित क्षमता 78 एमएलडी एसटीपी धौधूपुरा पर (जिसका वर्तमान में अनुरक्षण एवं रखरखाव कार्य उ०प्र० जल निगम (नगरीय) द्वारा) खैराती टोला एमपीएस से सीवेज को शोधन हेतु पम्पिंग किया जाता है एवं पूर्व निर्मित खैराती टोला एमपीएस कैम्पस में ही 100 एमएलडी एसटीपी के लिए नया एमपीएस (पीक फ्लो क्षमता 225 एमएलडी) का निर्माण कार्य किया जा रहा है। मन्टोला नाले के अवशेष श्राव को पूर्णतः टैण्ड कर नमामि गंगे कार्यक्रमान्तर्गत आगरा सीवरेज योजना में निर्माणाधीन 100 एमएलडी एसटीपी एवं नये एमपीएस का निर्माण कार्य माह जून, 2026 तक पूर्ण कर लिया जायेगा। 100 एमएलडी एसटीपी के निर्माण कार्य पूर्णोरान्त मन्टोला नाले से कोई भी अशोधित श्राव सीधे यमुना में प्रवाहित नहीं होगा।

भवदीय



(रविन्द्र प्रताप सिंह)
 परियोजना प्रबन्धक



pmypcuagra@gmail.com

☎ नो० नो : 09473942844.

कार्यालय परियोजना प्रबन्धक,
यमुना प्रदूषण नियन्त्रण इकाई, उ०प्र० जल निगम (ग्रामीण)
 वाटर वर्क्स चौराहा, जीवनी मण्डी रोड, आगरा - 282 004

पत्रांक 185 / नमामि गंगे आगरा / 33 दिनांक 17.03.2026

संशोधित

सेवा में,

क्षेत्रीय अधिकारी,
 उ०प्र० प्रदूषण नियंत्रण बोर्ड,
 आगरा।

विषय:- मन्टोला नाले के सम्बन्ध में।

संदर्भ:- 1019/एल-299/2026 दिनांक 10.03.2026

महोदय,

उपरोक्त विषयक अवगत कराना है कि मन्टोला नाला जिसका वर्तमान श्राव 123.22 एमएलडी है। यह नाला आंशिक टैण्ड है। जिसका अशोधित श्राव टैपिंग के माध्यम से पूर्व निर्मित क्षमता 78 एमएलडी एसटीपी धौधूपुरा पर (जिसका वर्तमान में अनुरक्षण एवं रखरखाव कार्य उ०प्र० जल निगम (नगरीय) द्वारा) खैराती टोला एमपीएस से सीवेज को शोधन हेतु पम्पिंग किया जाता है एवं पूर्व निर्मित खैराती टोला एमपीएस कैम्पस में ही 100 एमएलडी एसटीपी के लिए नया एमपीएस (पीक फ्लो क्षमता 225 एमएलडी) का निर्माण कार्य किया जा रहा है। मन्टोला नाले के अवशेष श्राव को पूर्णतः टैण्ड कर नमामि गंगे कार्यक्रमान्तर्गत आगरा सीवरेज योजना में निर्माणाधीन 100 एमएलडी एसटीपी एवं नये एमपीएस का निर्माण कार्य माह जून, 2026 तक पूर्ण कर लिया जायेगा। 100 एमएलडी एसटीपी के निर्माण कार्य पूर्णोत्तरान्त मन्टोला नाले से कोई भी अशोधित श्राव सीधे यमुना में प्रवाहित नहीं होगा।

भवदीय

(रविन्द्र प्रताप सिंह)
 परियोजना प्रबन्धक



REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
 14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

Ref No: 36177948/Agra/2026

Date:23/03/2026

- 1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006
- 2- Address of Industry: DHANDUPURA, AGRA,AGRA,282006
- 3- District: Agra
- 4- Description about sampling point: INLET OF STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Amarendra Singh SA & - -
- 7- Colour and Odour: Dark Greyish not Specific
- 8- Quantity and Packing: one ltr jerican
- 9- Date of Sample Collection: 12/03/2026
- 10- Analysis Indented by: RO Agra
- 11- Date of sample receipt in Lab: 13/03/2026
- 12- Period of Analysis: 03 Days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: 36177948
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.47		02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	212.0		10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	132.0		1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	360.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

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Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:23.03.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:23.03.2026	Approved by: TM	Issued by: QM



REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
 14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

Ref No: 36177948/Agra/2026

Date: 23/03/2026

- 1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA, AGRA, 282006
- 2- Address of Industry: DHANDUPURA, AGRA, AGRA, 282006
- 3- District: Agra
- 4- Description about sampling point: INLET OF STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Amarendra Singh SA & - -
- 7- Colour and Odour: Dark Greyish not Specific
- 8- Quantity and Packing: one ltr jerician
- 9- Date of Sample Collection: 12/03/2026
- 10- Analysis Indented by: RO Agra
- 11- Date of sample receipt in Lab: 13/03/2026
- 12- Period of Analysis: 03 Days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: 36177948
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	130000		<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	47000		<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

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**REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD**

14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

Ref No: 36177970/Agra/2026

Date:23/03/2026

- 1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA,AGRA,282006
- 2- Address of Industry: DHANDUPURA, AGRA,AGRA,282006
- 3- District: Agra
- 4- Description about sampling point: FINAL OUTLET OF STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Amarendra Singh SA & - -
- 7- Colour and Odour: Light Yellowish not Specific
- 8- Quantity and Packing: one liter Jerican
- 9- Date of Sample Collection: 12/03/2026
- 10- Analysis Indented by: RO Agra
- 11- Date of sample receipt in Lab: 13/03/2026
- 12- Period of Analysis: 03 Days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: 36177970
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.85	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	42.0	100.0	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	25.0	30.0	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	80.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

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UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:23.03.2026	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:23.03.2026	Approved by: TM	Issued by: QM



REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
 14, Sector-3 B, Avasth Vikas, Sikandra Yojna, Agra

Ref No: 36177970/Agra/2026

Date: 23/03/2026

- 1- Name of Industry: 78 MLD STP DHANDUPURA AGRA, DHANDUPURA, AGRA, AGRA, 282006
- 2- Address of Industry: DHANDUPURA, AGRA, AGRA, 282006
- 3- District: Agra
- 4- Description about sampling point: FINAL OUTLET OF STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Amarendra Singh SA & - -
- 7- Colour and Odour: Light Yellowish not Specific
- 8- Quantity and Packing: one liter Jerican
- 9- Date of Sample Collection: 12/03/2026
- 10- Analysis Indented by: RO Agra
- 11- Date of sample receipt in Lab: 13/03/2026
- 12- Period of Analysis: 03 Days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: 36177970
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	11000	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	910	1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

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AMIT MISHRA
Regional Officer



REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD

14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

Ref no-36244472/Agra/2026

Date:23/03/2026

- 1- Sample Location: Hathi Ghat River Yamuna
- 2- District: Agra
- 3- Address: Hathi Ghat River Yamuna
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sunil Kumar(MA), Kuldip Singh(JEA)
- 7- Odour : None
- 8- Quantity and Packing : One Lte. Jerican
- 9- Date of Sample Collection : 18/03/2026
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 18/03/2026
- 12- Period of Analysis : From : 23/03/2026, To : 23/03/2026
- 13- ULR Number : -
- 14- Sampling Plan/Ref. No. : 36244472
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.61	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	20.0	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	Light Yellowish	5-10000 Hazen
4	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	1874.0	0.1-10000 µS/cm
5	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	235.0	3.0 - 500 mg/l
6	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	11000	<1.8 MPN/100 ml & above
7	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	3100	<1.8 MPN/100 ml & above
8	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	9.2	1.0 -1000 mg/l
9	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	36.0	4.0 -1000 mg/l
10	D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	5.8	0.2-14.0 mg/l
11	*Temp, APHA 2550 B (2-74) 24th Edition 2023, Laboratory and field Methods	°C	30.0	4 - 70 °C

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Amarendra Singh(SA)]

Authorized by
KSHITESH PATEL (ASO)

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Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



REGIONAL LABORATORY AGRA
UTTAR PRADESH POLLUTION CONTROL BOARD
 14, Sector-3 B, Avas Vikas, Sikandra Yojna, Agra

Ref no-36244738/Agra/2026

Date:23/03/2026

- 1- Sample Location: D/S Agra near Taj River Yamuna
- 2- District: Agra
- 3- Address: Taj Mahal
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sunil Kumar(MA), Kuldip Singh(JEA)
- 7- Odour : None
- 8- Quantity and Packing : One Lite. Jerican
- 9- Date of Sample Collection : 18/03/2026
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 18/03/2026
- 12- Period of Analysis : From : 23/03/2026, To : 23/03/2026
- 13- ULR Number : -
- 14- Sampling Plan/Ref. No. : 36244738
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.90	02-12
2	Turbidity, APHA24th Ed 2130B	N.T.U	22.0	1-500NTU
3	Colour, APHA 24th Ed. 2120B: 2023	Hazen	Light Yellowish	5-10000 Hazen
4	Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	2140.0	0.1-10000 µS/cm
5	Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	242.0	3.0 - 500 mg/l
6	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	12000	<1.8 MPN/100 ml & above
7	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	3300	<1.8 MPN/100 ml & above
8	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	10.0	1.0 -1000 mg/l
9	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	39.0	4.0 -1000 mg/l
10	D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	5.6	0.2-14.0 mg/l
11	*Temp, APHA 2550 B (2-74) 24th Edition 2023, Laboratory and field Methods	°C	30.0	4 - 70 °C

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Amarendra Singh(SA)]

Authorized by
KSHITESH PATEL (ASO)

AMIT
MISHRA

Digitally signed by AMIT
MISHRA
Date: 2026.03.23 17:23:03
+05'30'

Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
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